

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB- 1411 (ND)/2018
CA No. 854/C-III/ND/19

IN THE MATTER OF
M/s. AS Technosoft Pvt. Ltd.
VS.
M/s. Indianroots Shopping Ltd.

...PETITIONER

...RESPONDENT

SECTION
Under Section 9 IBC, 2016

Order delivered on 03.12.2019

Coram:

Shri, P.S.N.Prasad
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

For the Petitioner/Applicant : Mr. Anurag Bhatt and Lokesh Pathak for R.P.
For the Corporate Debtor :

ORDER

CA No.854/C-III/ND/2019 : Heard the submissions made by the
Counsel for the RP, who sought time for filing Affidavit of service. Three
weeks' time is granted for filing Affidavit of service.

Post the matter on 03.1.2020.



(K. K. VOHRA)
MEMBER (TECHNICAL)



(P.S.N. Prasad)
MEMBER (JUDICIAL)

Surjit